(c) No sir.

Feasibility of integrating TSC and IAY scheme

- 4337. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to refer to Answer to Unstarred Question 1537 given in Rajya Sabha on 27 March, 2012 and state:
- (a) the outcome in physical terms, State-wise, both in absolute numbers and as a proportion Indira Awas Yojana (IAY) houses built, of "dovetailing" the Toilet Sanitation Campaign (TSC) with the Indira Awas Yojana (IAY) with effect from 20 December, 2006, more than five years ago; and
- (b) whether the Ministry would be prepared to move from dovetailing the two schemes to integrating them into a single scheme, given that diseases caused by open air defecation, are responsible for a large proportion of health costs incurred by IAY beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Indira Awaas Yojana (IAY) scheme was dovetailed with Total Sanitation Campaign (TSC) Programme w.e.f. 20th December, 2006. A statement showing the State-wise number of houses constructed under IAY and toilet constructed under TSC and their percentage from the year 2008-09 to 2011-12 is given in Statement. (See below)

(b) No such proposal is under consideration of both the Ministries. Both the schemes are being implemented by different Ministries. However, to ensure that each IAY house is provided a sanitary latrine simultaneously, a joint letter was issued by Ministry of Rural Development and Ministry of Drinking Water & Sanitation on 18th May, 2011 to the State Governments to make it mandatory that all IAY beneficiaries, if eligible, simultaneously are sanctioned one toilet each under TSC.

In so far as Total Sanitation Campaign (TSC) is concerned, TSC is a demand driven project based programme wherein provision exists for incentives to identified BPL households on completion and usage of toilet in recognition of its achievement. As per TSC guidelines, all houses constructed for BPL families under Indira Awaas Yojana are invariably be provided with a toilet under TSC for that district.

247

Statement

Number of Houses and Sanitary Latrine Constructed under Indira Awaas Yojana during 2008-09 to 2011-12.

(In numbers)

| States/UTS | 2008-09 | | | 2009-10 | | | | 2010-11 | | 2011-12 (*) | | |
|-------------------|-----------------------|---------------------|-------|-----------------------|---------------------|-------|-----------------------|---------------------|--------|-----------------------|---------------------|-------|
| | Houses Constructed | Sanitary Latrine | %age | Houses Constructed | Sanitary Latrine | %age | Houses Constructed | Sanitary Latrine | %age | Houses Constructed | Sanitary Latrine | %age |
| 1. | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| Andhra Pradesh | 266654 | | | 434733 | | | 257104 | | | 249013 | | |
| Arunachal Pradesh | 7236 | 1279 | 17.68 | 6026 | 420 | 6.97 | 9915 | 1387 | 13.99 | 1400 | | |
| Assam | 112706 | | | 181162 | 40762 | 22.50 | 156911 | 24074 | 15.34 | 143770 | 27815 | 19.35 |
| Bihar | 484197 | 5031 | 1.04 | 653214 | 24939 | 3.82 | 566148 | 28885 | 5.10 | 323904 | 8823 | 2.72 |
| Chhattisgarh | 30023 | 2562 | 8.53 | 58449 | 32137 | 54.98 | 58419 | 17133 | 29.33 | 43149 | 35579 | 82.46 |
| Goa | 586 | | | 1864 | 1 | 0.05 | 667 | | | 1087 | | |
| Gujarat | 122412 | | | 166760 | 166269 | 99.71 | 167313 | 150398 | 89.89 | 111999 | 78821 | 70.38 |
| Haryana | 13302 | 9281 | 69.77 | 24138 | 21379 | 88.57 | 18055 | 10142 | 56.17 | 17282 | 16729 | 96.80 |
| Himachal Pradesh | 4501 | | 0.00 | 9295 | 5285 | 56.86 | 5834 | 2986 | 51.18 | 6019 | 5972 | 99.22 |
| Jammu and Kashmir | 13211 | 157 | 1.19 | 18594 | 596 | 3.21 | 19666 | | | 7264 | | |
| Jharkhand | 56180 | | | 87524 | 691 | 0.79 | 167254 | 3226 | 1.93 | 90448 | 1291 | 1.43 |
| Karnataka | 87051 | | | 158417 | 120680 | 76.18 | 95567 | 13657 | 14.29 | 26965 | | |
| Kerala | 53133 | 49598 | 93.35 | 51590 | 44165 | 85.61 | 54853 | 36713 | 66.93 | 54499 | 38496 | 70.64 |
| Madhya Pradesh | 74651 | 2054 | 2.75 | 96877 | 9105 | 9.40 | 79097 | 79097 | 100.00 | 97502 | 39126 | 40.13 |
| Maharashtra | 118611 | 2629 | 2.22 | 207695 | 25577 | 12.31 | 156575 | 156575 | 100.00 | 135476 | 24637 | 18.19 |

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| 1. | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
|---------------------|---------|--------|-------|---------|--------|--------|---------|--------|-------|---------|--------|-------|
| Manipur | 514 | | | 3296 | 1579 | 47.91 | 4682 | 895 | 19.12 | 2956 | 46 | 1.56 |
| Meghalaya | 5619 | | | 9875 | 2375 | 24.05 | 11439 | 1564 | 13.67 | 13147 | 3001 | 22.83 |
| Mizoram | 5179 | | | 4851 | 3059 | 63.06 | 3517 | 2063 | 58.66 | 3227 | 1586 | 49.15 |
| Nagaland | 24717 | | | 11645 | | | 15514 | | | 8083 | | |
| Orissa | 62447 | 1217 | 1.95 | 170766 | | | 171223 | | | 141398 | | |
| Punjab | 11700 | 897 | 7.67 | 27108 | 7203 | 26.57 | 20483 | 3573 | 17.44 | 16622 | 3815 | 22.95 |
| Rajasthan | 52654 | 2229 | 4.23 | 86992 | 21444 | 24.65 | 63464 | 19335 | 30.47 | 125642 | 20716 | 16.49 |
| Sikkim | 1774 | | | 1819 | | | 2739 | | | 1805 | | |
| Tamil Nadu | 94160 | | | 169753 | 114250 | 67.30 | 96256 | 14523 | 15.09 | 60578 | 9455 | 15.61 |
| Tripura | 26389 | | | 8322 | | | 12310 | | | 26529 | | |
| Uttar Pradesh | 267543 | 10567 | 3.95 | 483949 | 102349 | 21.15 | 305376 | 55073 | 18.03 | 307012 | 55699 | 18.14 |
| Uttarakhand | 12696 | 9652 | 76.02 | 20373 | 16616 | 81.56 | 15924 | 11644 | 73.12 | 15573 | 11210 | 71.98 |
| West Bengal | 123808 | 29026 | 23.44 | 230155 | 136201 | 59.18 | 178832 | 95970 | 53.66 | 171375 | 124843 | 72.85 |
| Andaman and Nicobar | 124 | | | 242 | | | 316 | 202 | 63.92 | 578 | 222 | 38.41 |
| Dadar and N. H. | 41 | | | 0 | | | | | | | | |
| Daman and Diu | | | | 0 | | | | | | | | |
| Lakhshadweep | 190 | | | 88 | 246 | 279.55 | | | | | | |
| Pondicherry | 52 | 42 | 80.77 | 47 | | | | | | | | |
| TOTAL | 2134061 | 126221 | 5.91 | 3385619 | 897328 | 26.50 | 2715453 | 729115 | 26.85 | 2204302 | 507882 | 23.04 |

Note: Blank column shown not reported by States/Districts.

(*) Provisional